



W.P.No.12929 of 2022

IN THE HIGH COURT OF JUDICATURE AT MADRAS

Dated: 14.06.2022

Coram:

THE HONOURABLE MR.MUNISHWAR NATH BHANDARI, CHIEF JUSTICE
AND
THE HONOURABLE MRS.JUSTICE N.MALA

W.P.No.12929 of 2022

and

W.M.P.Nos.12421, 12422, 12518, 13097
& 14096 of 2022

G.Karthick

.. Petitioner

Vs.

1. The State of Tamil Nadu,
rep. by its Secretary,
Department of Revenue & Disaster Management,
Fort St. George, Secretariat,
Chennai – 600 009.
2. The State of Tamil Nadu,
rep. by its Secretary,
Department of Public Works,
Fort St. George, Secretariat,
Chennai – 600 009.
3. The State of Tamil Nadu,
rep. by its Secretary,
Department of Highways & Minor Ports,
Fort St. George, Secretariat,
Chennai – 600 009.

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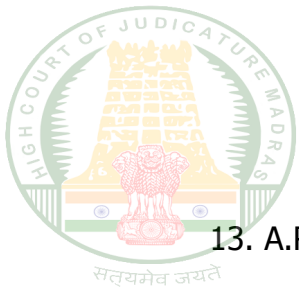


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4. The State of Tamil Nadu,
rep. by its Secretary,
Department of Municipal and Rural Administration,
Fort St. George, Secretariat,
Chennai – 600 009.
5. The State of Tamil Nadu,
rep. by its Secretary,
Department of Home, Prohibition and Excise
Fort St. George, Secretariat,
Chennai – 600 009.
6. The District Collector,
Tiruvannamalai District.
7. The Superintending Engineer,
Public Works Department,
Tiruvannamalai.
8. The Superintending Engineer,
Highways Department,
Tiruvannamalai.
9. The Block Development Officer,
Tiruvannamalai Block,
(Vengikkal Panchayat)
Tiruvannamalai.
10. The Revenue Divisional Officer
Tiruvannamalai Division,
Tiruvannamalai District.
11. The Tahsildar,
Tiruvannamalai Taluk,
Tiruvannamalai District.
12. The Commissioner,
Tiruvannamalai Municipality,
Tiruvannamalai District.

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13. A.Rajendran

14. Jeeva Educational Trust rep. by its
Managing Trustee Mr.E.V.Kumaran
S/o.E.V.Velu,
Velu Nagar, Thenmathur Taluk,
Tiruvannamalai.

15. Mr.E.V.Velu, S/o.Ethirajulu
District Secretary (South),
Dravida Munnetra Kazhagam,
Tiruvannamalai District.

16. The District Registrar,
Registration Department,
Tiruvannamalai.

17. Dravida Munnetra Kazhagam,
Rep. by its Thiruvannamalai District Treasurer (South)
S.Panneerselvam, 45/24, Sellaneri Street,
Tiruvannamalai.

..Respondents

Writ Petition filed under Article 226 of the Constitution of India, praying for issuance of a Writ of Mandamus, directing the respondent Nos.9 to 12 to remove the encroachment in Old S.No.180/2B, New S.No.253/60 and its Sub-division in S.No.250/60C3 in Vengikkal Village, Tiruvannamalai Taluk, Tiruvannamalai District and its surrounding area.

For Petitioner : Mr.Lourthu Paul Belson

For R1 to R12 & R16: Mr.J.Ravindran, Addl. Advocate General
assisted by Mr.A.Selvendran, Spl.G.P.

R13 : Mr.M.Manivasagam
for M/s.M.Manivasagam Associates

R14 & R15 : Mr.S.Prabakaran, Senior Counsel
for M/s.P.Wilson Associates

R17 : Mr.P.Wilson, Senior Counsel
for M/s.P.Wilson Associates

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ORDER

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Learned counsel for the petitioner seeks permission of this Court to withdraw the present writ petition with liberty to file afresh. Accordingly, the writ petition is dismissed as withdrawn with the said liberty. There shall be no order as to costs. Consequently, connected miscellaneous petitions are closed.

(M.N.B., C J) (N.M.,J)
14.06.2022

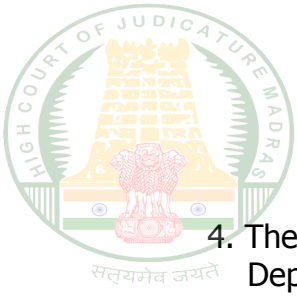
Speaking Order: Yes/no

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To

1. The Secretary,
Department of Revenue & Disaster Management,
Fort St. George, Secretariat,
Chennai – 600 009.
2. The Secretary,
Department of Public Works,
Fort St. George, Secretariat,
Chennai – 600 009.
3. The Secretary,
Department of Highways & Minor Ports,
Fort St. George, Secretariat,
Chennai – 600 009.

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4. The Secretary,
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Fort St. George, Secretariat,
Chennai – 600 009.

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Department of Home, Prohibition and Excise
Fort St. George, Secretariat,
Chennai – 600 009.

6. The District Collector,
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Tiruvannamalai.

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Highways Department,
Tiruvannamalai.

9. The Block Development Officer,
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(Vengikkal Panchayat)
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10. The Revenue Divisional Officer
Tiruvannamalai Division,
Tiruvannamalai District.

11. The Tahsildar,
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Tiruvannamalai District.

12. The Commissioner,
Tiruvannamalai Municipality,
Tiruvannamalai District.

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सत्यमेव जयते
WEB COPY
13. The District Registrar,
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Tiruvannamalai.

14. Dravida Munnetra Kazhagam,
Rep. by its Thiruvannamalai District Treasurer (South)
S.Panneerselvam, 45/24, Sellaneri Street,
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THE HONOURABLE CHIEF JUSTICE
and
N.MALA, J

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